

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1199
TO BE ANSWERED ON 23.11.2016**

SURVEY OF RAILWAY LINES

†1199. SHRI HARINARAYAN RAJBHAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has fixed any target to lay new rail lines during the last three years;**
- (b) if so, the State-wise details thereof, including Uttar Pradesh;**
- (c) the details of the achievements made so far out of the fixed target;**
- (d) whether there is decline in the laying of new lines and if so, the details thereof; and**
- (e) the steps taken by the Railways to achieve the targets?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1199 BY SHRI HARINARAYAN RAJBHAR TO BE ANSWERED IN LOK SABHA ON 23.11.2016 REGARDING SURVEY OF RAILWAY LINES

(a) to (c): Targets for laying of new rail lines are not fixed State-wise. However, year-wise details of targets fixed and achieved (in Kms) for commissioning of new railway lines during the last three years are as under:-

Year	Target (Revised)	Achieved
2013-14*	450	450
2014-15	300	380
2015-16	500	813

***Track linking**

(d): There is a marginal decline of laying new lines in 2014-15, due to enactment of new land acquisition act and subsequent delay due to framing of rules by States and procedure involved.

(e): To improve the achievement of laying of new lines, the following steps have been taken:-

(i) Making higher fund allotment for new line projects that increased from ₹7982 Crores in 2014-15 to ₹12927.46 Crores in 2015-16 and further to ₹13204 Crores in 2016-17.

(ii) Delegation of Powers to the field officers for tenders and estimates: The zonal Railways have now been delegated full powers with respect to works contracts and powers for sanctioning of estimates have been enhanced. This has also resulted in cutting down time for estimate sanctions and tender finalization.

(iii) Initiative for formation of Joint Venture Company with State governments which makes the States a partner in growth of Railway infrastructure in the States.
